

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.05.2024** THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : CA(CAA)/25 & 26/2023  
Petition No : CP(CAA)/50(CHE)/2023  
Name of Petitioner : Seyoon Teknologies Pvt Ltd  
&  
Name of Respondent : Vs  
VEL Castings Pvt Ltd  
Section : Sec 230-232 of CA, 2013

1) THE 4JUSVINI.S  
(For Swarna & Swarna)

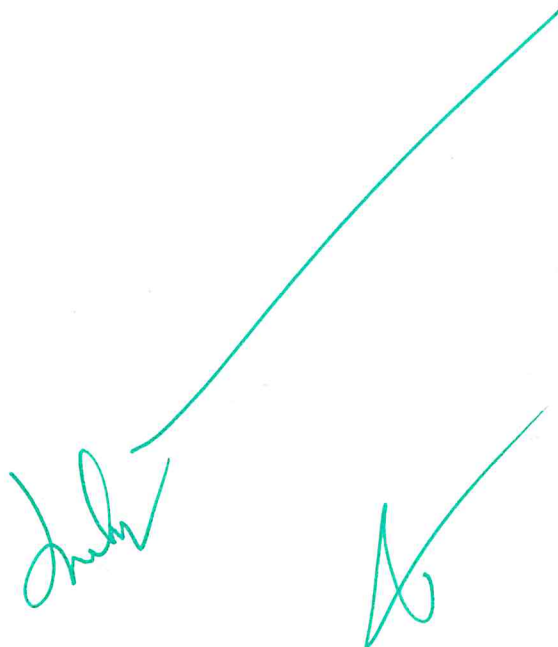
Counsel for  
Applicants



2) B. PACCANI

representative  
of OC

for Swarna  
1/5/24



2 CA(CAA)/25 & 26/2023  
CP(CAA)/50(CHE)/2023

**ORDER**

Present: Ld. Counsel Ms. Tejaswini for the Applicant.

Shri. B Palani for OL.

Ld. Counsel Shri. Avinash Krishnan Ravi for RD.

Arguments heard.

Orders Reserved.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)